

MOST IMMEDIATENo. 5479/DHC/Gaz./G-1/2015Dated: 3 10.2015

From

Registrar General,
High Court of Delhi,
New Delhi.

To,

The District & Sessions Judge (HQ),
Tis Hazari Courts Complex,
Delhi-110054.

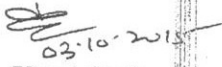
Subject: Appointment of Principal Judge, Family Courts, Delhi - regarding.

Sir,

I am directed to forward herewith a copy of Notification No. Ro/2/2015-Judl./Suptlaw/1053-1057 dated 01.10.2015, issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi on the above subject, with a request to deliver a copy of the same to the officer concerned.

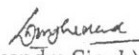
Yours sincerely,

Encl.: as above.


03.10.2015
(Vinod Goel)
Registrar General
Endt. No. 5480-10/DHC/Gaz./G-1/2015Dated: 3 10.2015

Copy for information to: -

- D/S (NSD)*
3/10/15
1. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
 2. The District & Sessions Judge, North-West, Rohini Courts Complex, Delhi.
 3. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
 4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
 5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
 6. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
 7. The District & Sessions Judge, New Delhi Distt., Patiala House Courts, New Delhi.
 8. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
 9. The District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
 10. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
 11. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.
- Ad. (Judg)*


(Devendra Singh)
Deputy Registrar (Gazette-I)
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHINo. F.5 (1)/2015/ 41886-921 Dated, Delhi the 03 OCT 2015

Copy forwarded for information and necessary action to :-

1. The Ld. Officer concerned.
2. The Ld. Officers In-charge, Administration I,II,III, Accounts Branch, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Court, Delhi
3. The Ld. Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
4. The Sr. A.O.J (Judicial)/A.O (Judicial) Administration-I,II,III, recruitment Cell, Accounts Branch, General Branch, Vigilance, Purchase Cell, Pool Cars, Filing Section, Library, Care-Taking Branch, Computer Branch & R & I Branch, Central District Tis Hazari Court, Delhi.
5. The PRO, Tis Hazari Court, Delhi.
6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
7. The P.S. to Ld. District & Sessions Judge (HQs), Room No. 302-A, Third Floor, Tis Hazari Court, Delhi.

Surinder Kumar
(Surinder Kumar)
Administrative Officer (Judicial),
For District & Sessions Judge (HQs),
Delhi.